Declaration of Assets and Liabilities

	Year20	29
13/19	1, VIMAL PRAKASH, son/daughter/wife of LATE OM	PRAKASH SHAR
\$ 2	, 39 verse belonging to	
A Soon.	Service and presently working as BIHAR VIDHAN SABHA.	PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	601000	Kurran AM 50,000	tera _		- Comment
(10)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	120000	200000	-		
(ilii)	Bonds, Debentures and Shares in companies					
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC SBI Ufe 27000	LIC 14000 per year	The state of the s		
(v)	Motor Vehicles (details of make, etc.)	МСЮИ	Activities (Control of Control of			
(vI)	Jewellery (give details of weight and value)	0701d 35 g 1.5 LOHA	150 g 6 lath			
(illy)	Other assets, such as values of claims / interests	100		400000000000000000000000000000000000000		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1.85 Acre in Naland 18 La	kuman - kh	Alveng		p district an area and a second
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10 Disn in Pat 25 L	id 120 ng inf ngkh 28	ismil Latra _ Lakh		
(in)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				1	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks		
1	(ii) Loans from financial institutions		- C - C - C - C - C - C - C - C - C - C
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Self Acc 200 to the second	
	(b) dues to departments dealing with supply of water	W. Alford	
	(c) dues to departments dealing with supply of electricity		
		The state of the s	1

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		20,00
7	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BFUPP 2635 A	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No	. :-		PTS	3LA	- 10	180			
Gender	:-	М	(M/F)				man p		
Date of Birth	;-		4 0] 9	1	9	8	2	(DD/MM/YYYY)
Class/Group	:-	C		/B/C)					
Cadre :	:-		BIHAR	L	Evil	SLAT	ivE	AS	SEMBLY
,		(Full N	ame e.g. B	A.S8				Service	•
Home District	: -		NAL	-	-				
I hereby knowledge and b		that	the abov	e det	ails :	are t	rue t	o the	best of my

Signature 1941 YabiaT

Name of Employee: VIMAL PRAKASH

MARCHAI

Place: Patra:

Designation: ASSISTANT SUB MARSHAL

Date: 8 · 2 · 2022

tment: BIHAR VIDHAN SACHA I PATHA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.